Title: Introduction of the Constitution (Amendment) Bill, 2005. (Amendment of article 324).

<u>15.39 hrs.</u>

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 324)

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI MOHAN SINGH : I introduce the Bill.